



2026:AHC-LKO:7813-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

WRIT - C No. - 199 of 2026

Gulam Sarwar

.....Petitioner(s)

Versus

State Of U.P. Thru. Prin. Secy. Deptt. Of Urban
Development ,Lucknow

.....Respondent(s)

Counsel for Petitioner(s)	: Shivam Srivastava, Atma Ram Verma, Madan Gopal Tripathi, Rahul Kumar Shukla, Shivani Maskara
Counsel for Respondent(s)	: C.S.C., Krishana Kumar Singh

Court No. - 1

HON'BLE RAJAN ROY, J.

HON'BLE ABDHESH KUMAR CHAUDHARY, J.

(Order on C.M. Application (I.A.) No. 3 of 2026)

1. Heard.
2. This is an application for withdrawal of the writ petition duly supported by an affidavit.
3. Learned counsel for the petitioner submits that he may be permitted to withdraw the present writ petition.
4. The application is **allowed**.
5. The writ petition is **dismissed as withdrawn** with liberty to file a fresh.

(Abdhash Kumar Chaudhary,J.) (Rajan Roy,J.)

February 3, 2026

Praveen